

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3513

ANSWERED ON:15.05.2006

WILDLIFE CRIME CONTROL BUREAU

Moorthy Shri A.K.;Narhire Smt. Kalpana Ramesh;Owaisi Shri Asaduddin;Surendran Shri Chengara

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether constitution of a wildlife crime control bureau has been under consideration of the Government for a long time;
- (b) if so, the details thereof;
- (c) the reasons for the delay in its constitution; and
- (d) the time by which it is likely to be set up?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIROIMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a),(b),(c)&(d) A revised proposal for constitution of a National Wildlife Crime Control Bureau in the Ministry of Environment & Forests, incorporating the suggestions made by the Tiger Task Force has submitted to the Union Ministry of Law and Justice for the needful.